

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/2690/2011	Y. KAMESH, MD, SUJANA TOWERS LTD.,	HYDERABAD-I	Order-in-Appeal Nos. 28 & 29/2011 (H-I) CE dated 30.03.2011
2	ST/1338/2011	C. RAMESH, LABOUR CONTRACTOR	HYDERABAD-I	Order-in-Original No. 02/2011 (Service Tax)-Commr. dated 15.02.2011
3	E/2578/2012	HETERO LABS LTD	HYDERABAD-II	Order-in-Appeal No. 49/2012 (H-IV) CE dated 18.06.2012
4	E/2822/2012	CADBURY INDIA LTD.,	HYDERABAD-IV	Order-in-Original No. 34/2012-Adjn (Commr) C.E. dated 19.07.2012
5	E/2828/2012	SAMPRE NUTRITIONS	HYDERABAD-IV	Order-in-Original No. 34/2012-Adjn (Commr) C.E. dated 19.07.2012
6	ST/2646/2012	ACME TOOLINGS	MEDCHAL - G S T	Order-in-Appeal No. 126/2012 (H-IV) S.Tax dated 14.06.2012
7	ST/3439/2012	TIRUMALA AUTOMOBILES	HYDERABAD-I	Order-in-Appeal No. 9/2012 (H-I) ST dated 31.08.2012
8	ST/27526/2013	R K Mining Private Limited	HYDERABAD-IV	Order-in-Original No. 29/2013-Adjn (Commr) S.T. dated 09.05.2013
9	ST/27542/2013	Hmt Machine Tools Limited	HYDERABAD-IV	Order-in-Appeal No. 71/2013 (H-IV) S.Tax dated 08.04.2013
10	ST/20623/2014	Placebo Engineering Corporation	HYDERABAD-IV	Order-in-Original No. 84/2013-Adjn (Commr) S.T. dated 30.10.2013
11	ST/22591/2014	Lahari Holiday Homes Ltd	HYDERABAD-I	Order-in-Original No. 15/2013 (Service Tax) Commr. dated 26.02.2013
12	E/21194/2015	Electrotech Devices	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-015-14-15 (Denovo) dated 08.01.2015
13	E/21619/2015	Hetero Labs Limited	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-001-COM-033-14-15 dated 30.03.2015
14	E/22013/2015	Ranbeer Singh Gandhi, Managing Partner Jasleen Enterprises	HYDERABAD-III	Order-in-Original No. HYD-EXCUS-003-COM-004-15-16 dated 30.06.2015
15	E/22086/2015	Mondelez India Foods Pvt Limited	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-017-15-16 dated 24.06.2015
16	E/22103/2015	Sampre Nutritions Ltd.,	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-017-15-16 dated 24.06.2015
17	E/22319/2015	Mondelez India Foods Pvt Ltd.,	HYDERABAD-IV	Order-in-Appeal No. HYD-EXCUS-004-COM-007-15-16 dated 20.08.2015

18	E/22327/2015	Sampre Nutritions Ltd.,	HYDERABAD-IV	Order-in-Original No. 08/2013-C.Ex dated 24.01.2013
19	ST/21611/2015	Hindustan Aeronautics Limited	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-001-15-16 dated 15.04.2015
20	ST/22233/2015	Soma Ramesh Kumar	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-001-COM-017-15-16 dated 27.07.2015
21	ST/22299/2015	Varikuppala Lingaiah	HYDERABAD-I	Order-in-Appeal No. HYD-EXCUS-001-APP-0079-15-16-ST dated 20.08.2015
22	E/30063/2016	Mondelez India Foods Pvt Ltd.,	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-041-15-16 dated 15.10.2015
23	E/30431/2016	Hetero Drugs Limited Unit-I	HYDERABAD-I	Order-in-Original No. 01/2014 dated 22.05.2014
24	E/31195/2016	Sampre Nutritions Limited	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-040-16-17 dated 17.10.2016
25	E/31196/2016	Mondelez India Foods Pvt Limited	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-040-16-17 dated 17.10.2016

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:
Ms. N. Sailaja Kumari, Shri N. Bhanu Kiran,

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31015-31039/2020

Date of Hearing:03.11.2020
Date of Decision:03.11.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued.

(3)

Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya